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THE LEGISLATIVE ASSEMBLY DEBATES
(Official Report) *Index*
Volume III, 1942
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SIXTEENTH SESSION
OF THE
FIFTH LEGISLATIVE ASSEMBLY
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- CORRIGENDA.
- In the Legislative Assembly Debates, Autumn Session, 1942, Volume III,—
- (1) No. 1, dated the 14th September, 1942,—
- (i) page 46, in the subject heading to the reply to starred question No. 175, for "Club" read "Clubs";
- (ii) page 66, line 8, for "Member for Indian Overseas" read "Member for Indians Overseas";
- (2) No. 2, dated the 15th September, 1942,—
- (i) page 93, line 4 from the bottom, for "Government of India Act," read "Government of India act";
- (ii) page 94, line 21, for "are," read "are";
- (iii) page 114, line 4 from the bottom, for "panchayats" read "panchayats";
- (iv) page 115, in the subject heading to starred question No. 26, for "of" read "or";
- (v) page 136, line 8 from the bottom, for "protected" read "protected";
- (3) No. 4, dated the 17th September, 1942,—
- (i) page 239, line 5, for "mobison" read "mobs on";
- (ii) page 265, line 3 from the bottom, for "landing" read "landing";
- (4) No. 5, dated the 18th September, 1942,—
- (i) page 279, line 25 from the bottom, for "quite" read "quite";
- (ii) page 291, line 8 from the bottom, for "a" read "an";
- (iii) page 292, line 9, for "py" read "my";
- (5) No. 7, dated the 22nd September, 1942,—
- (i) page 381, line 28 from the bottom, for "made" read "make";
- (ii) page 416, line 17, for "Hindhu" read "Hindus";
- (6) No. 8, dated the 23rd September, 1942,—
- (i) page 458, in the first subject heading under "Motions for Adjournment," for "Councils" read "Councils";
- (ii) page 459, line 2, for "detenu" read "detenu";
- (7) No. 9, dated the 24th September, 1942,—
- (i) page 499, line 7, for "ther" read "other";
- (ii) page 515, line 2 from the bottom, delete the word "not"; and
- (iii) page 521, line 8, for "villages" read "villagers".

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